Affidavit to be furnished by the candidate along with Nomination paper before the

Returning officer For election to Biker Lead betwee Adsembly Biker House)

From .. 95 Kasti Myzeffer P.W. Constituency (Name of the constituency)

Afit Kurner son/daughter/wife of late Graya chauchary ged 48 years, resident of vill-Machuban, P.D-kalvan, (mention full postal addressed at the above Election, do hereby solemnly and state on oath as under:	ess), a
Strike out whichever is not applicable)	

I am a candidate set up by Janta bod Vaited (name of the political party) / am contesting as an independent candidate.

Desails of PAN and status of filing of income tax return:

(2) SI. No.	Details of PAN and status of filing of income tax Names	Permanent Account number (PAN)	The financial year of which the last income-tax return has been filed	Total income shown in income tax return (in rupees)
1	Self Ajit Kumar	ATVPK 47840	2011-12	2,63,266=00
2	Spouse- Ragini Kumari	ATVPK 5096 J	2010-11	2,15,150=00
3	Dependent 1 Pratyush Pranjal (son)	-	-	-
4	Dependent 2 X	*	*	×
5	Dependent 3 ×	×	×	×

The following case (s) is / are pending against me in which cognizance has been taken by the (3)court:-

SI. No.	Offence	Description	
(11)	The details of cases where the court taken cognizance, sections of the act and description of the offence for which cognizance taken:	×	
(b)	Name of the court, case no. and Date of order taking cognizance:	×	
(c)	Details of Appeal (s) / Application (s) for revision (if any) filed against the above order (s).	×	

ases in which I have been convicted by a court of law (other those referred to in Form 26):

The details of cases, sections of the act and description of the offence for which convicted.	×
Name of the court(s) Case no. and date (s) of order (s)	×
Punishment imposes	×

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:

A Details of movable assets:

(Note:

- 1. Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/ Investment, the details including Serial number, Amount, Date Deposit, the Scheme, Name of Bank/Institution and Branch are to be given.
- Value of Bonds/ Share/ Debentures as per the current market value in stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 4. Dependent, here means a person, substantially dependent on the income of the candidate.
- 5. Details including amount is to be given separately in respect of each investment)

SL.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
No.						
(i)	Cash in hand	32,878=00	1,11,533=00	20,000=0	*	×
ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial institutions, Non Baking Financial Companies and Cooperative societies and the amount in each such deposit	2,58,427,200	2208:00	×	*	×
(iii)	Details of investment in Bonds, Debentures/ Shares and units in companies/Mutual funds and others and the amount.	×	*	×	×	x

	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in post office or Insurance Company and the amount	LIC-10888:00 Bajaj Alimj - LIC-100272:00		×	×	×
v)	Personal loans/advance given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount.	*	×	*	х	У
iv)	Motor Vehicles/ Aircrafts/ Yachts/Ships (details of Make, Registration No. etc., Year of Purchase and amount)	R.N. BROIBH-6	abelleder car-	* 11, Amount-16 RN-BROGE 006 101 No. BROGS 2	8,1999, 20,00	× 5,000240
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	one chain 20gm 40,000 = 00 Four Gold Kings 15gms 30,000=00	3 100 gms gold 2,90,000 = 00	30 gms gold 87,000 = 10	×	×
(viii)	Any other assets such value of claims/interest	one Rifle . 60,000= to one Revolver 50,000= to Two mabile 15,000= to	one Revaluer So, 1000=10 one Mobile 7, 1000 = 10	Two Mobile 20,000:00	×	×
(ix)	Gross Total Value	24.53,216=00	4,92,733=00	1,27,000 = 00	×	×

(3) Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2. Each land or building or apartment should be mentioned separately in this format.)

SI. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i) A	Agricultural Land Location(s) Survey number(s)	Madhuban Details at land attacked.	Madhuban 4 alarkanda Details enclosed.	X	×	¥
	Area (total measurement in acres)	3.62 Acres	·54 Acres	×	×	×

	whether inherited property (yes or No.)	yes	yes	×	×	*
	Date of purchase in case of self acquired property	No.	No.	×	×	×
	Cost of land (in case of purchase) at the time of purchase	No.	No.	· ×	×	x
	Any investment on the land by way of development, construction etc.	Vo.	No.	*	×	×
	Approximate Current market value	16,73,000=10	4,30,000: 60	×	*	×
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Majharliq Road Details encluded	Bibi hang Details enclosed.	¥	x	x
	Area (total measurement in sq. ft.)	1144 Sq.ft	4400 Sq. #	*	×	×
	Whether inherited property (yes or No.)	yes	No	×	*	x
	Date of purchase in case of self acquired property	No	Apr. 2011	*	×	×
	Cost of land (in case of purchase) at the time of purchase	No.	1001000=~	×	×	¥
	Any Investment on the land by way of development, construction etc.	No.	Yes	×	×	×
	Approximate current market value.	7,000000000	12,51000200	×	×	×
(iii)	Commercial Buildings (including apartments) -Location(s) Survey Number (s)	*	*	×	×	×

	Built up area (Total measurement in sq. ft.)	*	*	×	×	x
	Whether inherited property (Yes or No.)	×	×	*	×	×
	Date of purchase in case of self acquired property	×	×	*	×	×
	Cost of property)in case of purchase at the time of purchase	×	×	×	×	×
	Any investment on the property by way of development, construction etc.	×	×	×	У	×
	Approximate current market value	×	У	×	×	×
(iv)	Residential Building * (Including apartments,) Location (s) Survey number(s)	Flat No. A 101 Basudeo vilar Nageshvarel. patra - ol	Bibi hanj Detaila enclased	×	×	x
	Area (Total measurement in sq.ft.)	1760 Sq.ft	880 St. H	×	×	×
	Built up Area (Total measurement in sq. ft.)	176059#	88059+1	×	×	*
	Whether in herited property (Yes or NO.)	No.	No.	×	×	¥
	Date of purchase in case of self acquired property	24.01.2008	31.03.1998	×	×	Y
	Cost of property (in case of purchase) at the time of purchase.	12,01,151=6	5,00000:40	×	х	×
	An Investment on the land by way of development, construction etc.	х	У	×	×	×

	Approximate current market value	25,00000000	12,00000=	x	×	×
	Others (Such as interest in property)	×	×	×	×	×
i)	Total of Current Market Value of (i) to (v) above	48,71,000=0	28,81,00000	×	×	×

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
Ñα.	Loan or dues to Bank/Financial		100	×	*	
1)	Loan or dues to Bank/rinancial	SBI ridhan	×	_		×
	Institution(s)	Sabha Branch patna —	8,00000=-0,0	erloan.		
	Name of Bank of FI					
	Amount Outstanding					
	Nature of Loan					
		Rajesh komer Slo Baban Size	4, Seoni, Sqraiq	×	×	×
	Intentioned in (i) above.	1,50,000:40	Car loan. mar Slo-Rame	Lander Rai. A	Leves.	
	Name(s)	Sudhanthu ku	mar S/0-Kame			
	Amount outstanding Nature of loan	1,50,000= 00 Car loan				
	Any other liability	×	×	*	×	d
	Grand total of Liabilities	34	×	×	×	or
(ii)	Government Dues:	The same of the sa	×	×	04	
	Dues to department dealing	*				ď
	with government					
	accommodation					
	Dues to departments dealing	×	×	*	×	×
	with supply of water					
	Dues to departments dealing	×	×	X	У	×
	with supply of electricity					
	Dues to departments dealing	x	×	×	×	ď
	With supply of	^				
	telephones/mobiles			×	×	×
	Dues to departments dealing	X	7	D.	100	

(including aircrafts and helicopters)	×	×	×	*	×
Income Tax Dues	×	×	Х	×	×
Wealth Tax dues	×	*	×	×	1
Service Tax Dues	х	×	×	X	×
Municipal/Property tax Dues	×	×	×	×	×
Sales Tax Dues	x	×	×	х	d
Any other Dues	×	×	×	×	×
Grand Total of all Govt. dues	×	×	*	x	×

Details of profession or occupation: (7)

Self Social Service

Spouse. House wife b.

My educational qualification is as under: 13 Se. Erga.

(Give details of highest School/University education with full form of the certificate/diploma/degree course) (8)(Name of the School/College/University and the year in which the course was completed. I CEMOH kan under Bi har university, 1991.

ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE: (9)

1.	Name of the candidate		THE PARTY		pet./Kurth. Aj		
2.	Full postal address			vill- Madhuban, P.o-Kalvari, P.s-Kanti Muzaffar par			
3.	Number and Name of the Constituency and State			95, Kanti Bilar			
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')			Janta Dal United.			
4.	(a) Number of cases in which conviction order passed (other than those referred to in form 26)				X		
	(c) Total Number of pending cases where the court(s) have taken cognizance.			×			
5.	PAN of			r for which last ome Tax Return file	Total Incor	me Tax	
	(a) Candidate ATVPX 4784D			2011-12 NIL			
	(b) Spouse: ATVPX 5096J			2010-11 1850=0		240	
	(c) Dependents						
6.							Tes 1 - 101
	Description	Self	Spouse		Dependent-I	Dependent-II	Dependent-III
Α	Moveable	24,53,216=40	4,92,783	=40	1,27,000=40	×	×

Asset (Total value)	a	. x	×	*	×
Immovable Asset					
Purchase Price and Development Cost of Immovable Property (Total Value)	12,01,151:40	15,01,000=4	۸	×	x
Approximate Current Market Price of Asset (Total Value)	4871,000:40	28,81,000=40	×	×	×
Liabilities					
(i) Government dues (Total)	, ×	×	×	*	×
(ii) Loans from Bank, Financial Institutions and Others (Total)	11,0000000	×	*	×	×
	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions	Immovable Asset Purchase Price and Development Cost of Immovable Property (Total Value) Approximate Current Market Price of Asset (Total Value) Liabilities (i) Government dues (Total) (ii) Loans from Bank, Financial Institutions

8. Highest educational Qualification: BSc. Engg. I.C.E. Motilari under Bilar University 1991.

(Give details of School/University education with full form of the certificate/diploma/degree course) (Name of the School/College/University and the year in which the course was completed.)

VERIFICATION

 the deponent named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
- (b) 1. my spouse, or my dependents do not have any assets or liability, other than those mentioned in items 5 and 6 above.

Verified at Muzaffor Puv this the 28 day of Dec 20	11
	20
The state of the s	Jan 2012
0	12/112

Note:-

- Affidavit should be filed latest by 3.00 Pm on the last date of filing nominations.
- Affidavit should be shorn before an Utah Commissioner or Magistrate of the first Class of before a Notary Public.
- All columns should be filled up and no column to be left blank, if there is no information to furnish in respect of any item, either "Nil" or " Not applicable", as the case may be, should be mentioned
- The affidavit should be either typed or written legibly and nearly.

Details of Emorable assets (Land) - Spance Land Statement of Smt. Ragini Kumari wife of Svi Ajit Kumar

(i) Agriculture Land:

S1. No.	Khata No.	Khesan No.	Area	value
01.	595	3987	30 dec	1,50,000=00
02.	718 2 790 J	4160 }	11.5 Dec	27852
03.	117	1421		2,25,000=10
			Total value	e= 4,30,000=00

Total Area of Agriculture land = . 54 Hone

(ii) Residential Land

SI. HO.	Khata No.	141.4	
01.	118	Khesara No.	Area Value
		860	5 Dec 3 100100000
02.	19	505	3 Dec 100100000
03.	118	444	thousand only)
		860	2 Dec 2,50,000=00
			To Dec
			Total Value 12,51,000=00

Total Azea af Residential Land = 10 Dec = 4400 9/81

312/4 2003

(1)

3. Details of Immovable Assets (Land)

Land Statement of Sri Ajit Kumar M.L.A. 95 Kanti Segment

(i) Agriculture Land: -

-				
S1. No.	Khata No	Khesara No.	Area	value
01.	1978	1850	6.5 Dee	30,000=00
02.	298	2354	19 Dec	80,000=00
03.	42	2353	11.5 Dec	50,000=00
04.	572	1050	8.5 Dec	42,000=00
05.	572	1156	21 Dee	85,000=00
06.	726	1057	14 Dee	63,000=00
07.	1091	2328	6.5 Dec	30,000=00
08.	1197	3113	7.5 Dee	35,000=00
09.	1197	3113	8 Dee	38,000:00
10.	1492 1197 1197	2788 } 2789 } 2449 }	41.5 Dee	1,85,000=00
11.	1671	2449	2 Dec	12,000=00
12.	1417	2385	8 Dec	38,000=00
0	Ja 45000		1.54 CIF	6,88,000=00
3/2		Comid 0		

		(2)	BJF 6,88,000
S1. No.	Khata No.	Khesra No.	Area value
13.	134	1638	8 Dec 38,000=00
14.	134	1638	8 Dec 38,000:00
15.	1197	3101	5 Dec 25,000=00
16.	1197	3101	5.25 Dec 27,000=00
17.	1091	2328	9 Dec 38.000 = 00
		2332	4.5 Dec 20,000=00
		2446	4.75 Dec 22,000:00
		2447	7 Dec 32,000= 00
		2448	5 Dec 25,000:60
		2595	8.25 Dec 40,000000
		2330	8.25 Dec 40,000= 00
		2331	14.75 Dee 72,000= w
		2578 12918	1.25 Dec 5,000:00
		1029	4.25 Dec 221000200
8.		3042	1 Dec 5,000:00
19.	1182 —		12 Dec 55,000=00
		3995	11.25 Dec 52,000:00
		3998	8 Dec 40,000=00
		2753	17.5 Dec 80,000=00
		2765 2816	7 Dec 32,000=00
		3047	8.75 Dec 401000=00
		3065	8.5 Dec 40,000=00
		3080	16.75 Dec 82,000=00
		250.000	7.25 Dec 38,000=00
	a storm	CIF	345.25 Dec 15,96,000=0
21	Tuck off	Contd 3	

SINT -

Contd --- 3----

SI. No. Khata No.			,96,000=00
ANATA NO.	Khesara No.	Area	value
20. 1417 5	3039 3045	345.25 Dec 01 Dec	5,000:00
21. 1417	3048		25,000=00
22. 1980	3064	9.5 Dec	40,000=00
	Total v Agricult	alu af = :	16,71,000=00
zi) Residential Land:	Total A Agricultu	rea of- ire land 3.60	L Acre
S1. No. Khata No.	Khesam No.	Area	Value
01. 467	419	2.6 Dec	7,00000=00

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